

DEMAND NO 94.—ARCHAEOLOGY.

MR. SPEAKER : Motion moved :

"That a sum not exceeding Rs. 2,03,52,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1973, in respect of 'Archaeology.'"

12. 44 hrs.

RE : STARVATION DEATH IN ORISSA

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar) : Sir, may I have your permission to raise a point about starvation deaths and near famine conditions in Orissa ? I would beg of you to permit me to draw the attention of the Government, through you, Sir, that there is a grave situation emerging in Orissa. I just returned yesterday from certain areas.....

MR. SPEAKER : I have already taken up the next item.

SHRI CHINTAMANI PANIGRAHI : There have been starvation deaths..... Cuttack district-11; Keonjhar-6, Mayurbhanj 22; Dhenkanal-3; Balasore-17 and Sambalbanj pur-3. In all 62 starvation deaths have taken place by now. Even then this report is not complete. The Government of India should do something immediately.

There are acute famine conditions in Orissa in nine districts. I would beg of you to ask the Finance Minister and the Food Minister to come forward with a statement because the State Government is denying the facts. That is why I want to bring this to your kind notice.

श्री झटल बिहारो बाजवेधी (स्वातियर) : यह केवल उड़ीसा का मामला नहीं है, बिहार में भी कई जगह सकट की स्थिति है, राजस्थान में भी अन्न का अभाव है। अगर आप एक काल भट्टेशन प्रस्ताव मंजूर कर ले तो सारी चीजें आ

सकती है और जहाँ पर अभाव है उन सबके बारे में सरकार उत्तर दे सकती है। (व्यवधान)

श्री राजाबतार सास्त्री (पटना) : हम लोगो ने भी इस विषय पर काल भट्टेशन दिये हैं।

MR. SPEAKER : We have already taken up the next item.

12. 46 hrs.

DEMANDS FOR GRANTS, 1972-73—

Contd.

MINISTRY OF EDUCATION AND SOCIAL WELFARE AND DEPARTMENT OF CULTURE—CONTD

MR. SPEAKER : Shri Jagdish Bhattacharyya. He will initiate discussion on these Demands.

SHRI R. D. BHANDARE (Bombay Central) : I rise on a point of order. We have seen the Report which deals with Education and Social Welfare. We are accustomed to receiving two reports, one on Education and a separate report on Social Welfare. This house is aware of the fact that separate time was allotted to Education and to Department of Social Welfare.

MR. SPEAKER : He can write to me and I will send it to the Government.. ..

SHRI R. D. BHANDARE : I do not know why this has not been done this time.....

MR. SPEAKER : It is not Speaker's ruling that is required on it. The attention of the Government has to be drawn to it. Maybe, when the hon. Member speaks, he can mention it.

SHRI R. D. BHANDARE : I am concerned with you, Sir. The Business Advisory Committee should have taken note of that, and separate time should have been allotted to Social Welfare and Education. That is why I have raised it, Sir. If no separate time is allotted for Social Welfare, it is injustice done both to the cause and to the people